

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA No.1000/98

3

New Delhi this the 3rd day of July, 1998.

Hon'ble Smt.Lakshmi Swaminathan, Member (J)
Hon'ble Shri N.Sahu, Member (A)

Mrs.Farhat Nasreen,
W/O Mr.M.Asif Kamal,
R/O EW-23,Room No.7-8,
Single Officers Accommodation,
Near Officers Mess,
INA,Dehra Dun.

...Applicant

(By Advocate Shri D.R.Gupta)

Vs

1.Union of India,
Through Secy.Ministry of Defence,
South Block, New Delhi.

2.Director, MT-7,
Army Head Quarters, DHQ,
New Delhi-11

3.The Principal,
IMA,Dehra Dun.

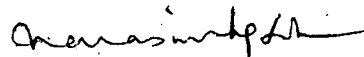
...Respondents

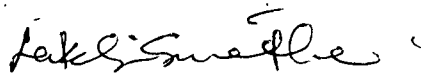
O R D E R (ORAL)

Hon'ble Smt.Lakshmi Swaminathan, Member (J)

Shri Gupta,learned counsel for the applicant
on instructions from the applicant seeks permission
to withdraw this O.A.

OA 1000/98 is accordingly dismissed as withdrawn.


(N. Sahu)
Member(A)


(Smt.Lakshmi Swaminathan)
Member(J)

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